

ITEM NO.43

REGISTRAR COURT. 2

SECTION II-A

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR SH. PRADIP Y. LADEKAR

Petition(s) for Special Leave to Appeal (Crl.) No(s). 4915/2024

THE STATE OF MADHYA PRADESH

Petitioner(s)

VERSUS

POOJA TYAGI

Respondent(s)

Date : 08-05-2024 This petition was called on for hearing today.

For Petitioner(s)

Mr. Yashraj Singh Bundela, AOR  
Mr. Surjeet Singh, Adv.  
Mrs. Pratima Singh, Adv.  
Mr. Chanakya Baruah, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

Two weeks time, is granted to Ld. counsel for the petitioner,  
to take fresh steps and file fresh particulars, to issue notice to  
sole respondent.

List again on 9.8.2024.

PRADIP Y. LADEKAR  
Registrar

MG